

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 153 of 2012**

**Dated : 30<sup>th</sup> October, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s. East Coast Railway** ..... **Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.** ..... **Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. R.K. Mehta &  
Mr. Antaryami Upadhyay for R-2

**ORDER**

Learned counsel for the respondent has filed written submissions.

**Judgment is reserved.**

**(Justice Surendra Kumar)**  
**Judicial Member**

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**( Rakesh Nath)**  
**Technical Member**